रेलवे मंत्रालय में उपमंत्री (श्री सं० वें० रामस्वामी) : (क) से (ग) एक बयान सभा-पटल पर रख दिया गया है ।

विवरण

सवारी ले जाने वाली गाड़ियों को ठीक समय पर चलाने के सम्बन्ध में हमेशा समुचित और पर्याप्त ध्यान दिया गया है और दिया जा रहा है ।

१९६१–६२ के कुछ महीनों में सवारी ले जाने वाली गाड़ियों के समय पर चलने में कुछ गिरावट आ गयी थी । बोर्ड ने एक बैठक बुलायी जिस में इस सवाल पर विचार-विनिमय किया गया । बैठक में उन रेलों के सम्बन्धित अफसरों ने भाग लिया जिन पर स्थिति में कुछ गिरावट दिखायी पड़ी थी । इस बैठक में कुछ ऐसे सिद्धान्तों पर विचार किया गया जिन को संचालन की वर्तमान स्थितियों के अनुरूप समय-सारणी बनाते समय ध्यान में रखने की आवश्यकता है । रेल प्रशासनों से कहा गया है कि अगली समय-सारणी बनाते समय इन सिद्धान्तों का ध्यानपूर्वक अनुसरण किया जाय । गाड़ियों के देर से चलने के कई कारण हैं जिन में से कुछ तो रेलवे के काबू में है और कुछ उस के काबू से बाहर है । फिर भी गाड़ियों को ठीक समय पर चलाने के लिये हर सम्भव कार्यवाई की गयी है और की जा रही है । इस के फलस्वरूप मई, १९६२ के मुकाबले जून और जुलाई, १९६२ में गाड़ियों के आने-जाने में आम तौर पर सुधार हुआ है और आशा है कि १-१०-१९६२ से समय-सारणी में जो संशोधन किया जायेगा उस से स्थिति में और सुधार होगा ।

Export of Sugar to Malaya

*184. **Shri P. C. Borooah**: Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that Malayan Government have lifted all restrictions on the import of sugar from non-communist countries; and

(b) if so, how far the sugar exports to that country are expected to rise in the ensuing year as a result of this revised policy?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) According to reports received, Malayan Government lifted restriction from 1st July, 1962, on sugar imports from any country outside the Soviet Bloc and from Czechoslovakia within the Bloc.

(b) Does not arise, as the restrictions had no effect on export of sugar from India to Malaya.

Iduky Hydro Electric Project

*185. Shri Warior:
Shri Vasudevan Nair:
Shri Kappen:
Shri M. K. Kumaran:
Shri A. K. Gopalan:
Shri A. V. Raghavan:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the dispute between Kerala and Madras regarding sharing of the Iduky waters is settled; and

(b) if so, whether any progress has been made in the implementation of the Hydel Project on Iduky river?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) The matter has been under examination in consultation with Kerala and Madras and a final decision has not been taken so far.

(b) The project report on Idikki is being finalised and the necessary approval of the Planning Commission for implementation of the Project is likely to be accorded before the end of this year.